

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 21-03-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s. Peekay Mediequip Ltd

PETITION NUMBER : IBA/724/2019

**APPLICATION NUMBER : a) IA(IBC)/1185(CHE)2023
b) IA(IBC)/1319(CHE)2023
c) IA(IBC)/1472(CHE)2023
d) IA(IBC)/1484(CHE)2023**

ORDER

Ld. Counsel Ms. Vidya for the Chairman, Monitoring Committee. Ld. PCS Mr. R. Kannan for the SRA. Mr. R. Raghavendran, Chairman, Monitoring Committee is present in person.

In this case Counsel for the SRA stated that they had difficulties in balance payment due to impending national election schedule and sought time till 15th June, 2024 as a final opportunity to make payment.

Applications are posted for hearing on **18.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**